GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.1863 TO BE ANSWERED ON 01.08.2023

HOMELESS CITIZENS

†1863. SHRI RAMDAS C. TADAS: SHRI SUNIL KUMAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has conducted or proposes to conduct any survey to ascertain the total number of homeless citizens including senior citizens as on date;
- (b) if so, the names of the schemes under which the homeless senior citizens are being kept to old age homes;
- (c) the details of funds allocated and released during the last two years for maintenance of old age homes in the country;
- (d) the details of funds released to Bihar during the last three years; and
- (e) the number of old age homes being run in Valmiki Nagar in Bihar and Vardha and Amravati in Maharashtra?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SUSHRI PRATIMA BHOUMIK)

- (a) & (b): As per the Census 2011, there are a total of 17,73,040 houseless people in the country. The Department of Social Justice and Empowerment is implementing Integrated Programme for Senior Citizens(IPSrC), a component of the scheme of Atal Vayo Abhyuday Yojana(AVYAY), under which grant-in-aid is provided to Non-Government/Voluntary Organiszations for running and maintenance of Senior Citizens' Homes, Continuous Care Homes, etc., to provide facilities, like, shelter, nutrition, medicare and recreation free of cost to the indigent senior citizens.
- (c): During the last two years, a total of ₹165.50 Crore has been released to the implementing organizations in the country.
- (d): During the last 3 years, a total of ₹28.35 lakh have been released to the implementing organization in the State of Bihar.
- (e): Presently, there is no senior citizen home in Valmiki Nagar in the State of Bihar being assisted under the IPSrC. In Wardha and Amravati districts of Maharashtra, respectively 02 and 01 Senior Citizens' Homes are being assisted under the IPSrC.
